

Annexure 1

Name of the corporate debtor: **Cox & Kings Limited** ; Date of commencement of Liquidation: **16th December 2021** ; List of Stakeholders as on: **17th August 2022****List of secured financial creditors**

Sl. No.	Name of creditor	Details of claim received										Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished ? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted							
1	Axis Bank	19-Jan-22	3,91,07,88,031.63	3,91,07,88,031.63	Commercial credit Card	3,91,07,88,031.63	Yes	Subservient charge on current assets	-	36.95%	-	-	-	-	-	-	
			4,41,69,41,464.29	4,41,69,41,464.29	Commercial Paper	4,41,69,41,464.29	Yes	Subservient charge on current assets	-	-	-	-	-	-	-	-	-
			1,65,20,63,543.02	1,65,20,63,543.02	LC	1,65,20,63,543.02	Yes	Subservient charge on current assets	1,65,20,63,543.02	-	-	-	-	-	-	-	-
2	Bank Of Baroda	28-Jan-22	2,75,03,25,846.24	2,75,03,25,846.24	NCD	2,75,03,25,846.24	Yes	Subservient charge on current assets	-	-	-	-	-	-	-	-	
			2,29,01,61,032.09	2,29,01,61,032.09	Demand Loan	2,29,01,61,032.09	Yes	Pari Passu First charge on all current assets and movable fixed assets	2,29,01,61,032.09	7.75%	-	-	-	-	-	-	
			38,09,60,726.38	38,09,60,726.38	Overdraft	38,09,60,726.38	Yes	Pari Passu First charge on all current assets and movable fixed assets	38,09,60,726.38	-	-	-	-	-	-	-	
3	Kotak Mahindra Bank	18-Jan-22	87,95,77,677.17	87,95,77,677.17	CC	87,95,77,677.17	Yes	Second Charge on Current and Moveable Fixed Assets	-	6.89%	-	-	-	-	-		
			1,49,53,41,268.71	1,49,53,41,268.71	WCDL	1,49,53,41,268.71	Yes	Second Charge on Current and Moveable Fixed Assets	-	-	-	-	-	-	-		
4	DBS Bank India Ltd (Lakshmi Vilas Bank)	18-Jan-22	20,80,10,706.95	20,80,10,706.95	CP	20,80,10,706.95	Yes	Subservient charge on the entire assets of the company covering exposure by 1.25 times	20,80,10,706.95	1.41%	-	-	-	-	-		
			27,79,89,242.62	27,79,89,242.62	WCDL	27,79,89,242.62	Yes	Subservient charge on the entire assets of the company covering exposure by 1.25 times	27,79,89,242.62	-	-	-	-	-	-		
5	State Bank of India	19-Jan-22	25,00,000.00	25,00,000.00	BG	25,00,000.00	Yes	Pari Passu First Charge on all Current assets and movable Fixed assets of company	-	25.23%	-	-	-	-	-		
			5,30,33,14,687.44	5,30,33,14,687.44	Cash Credit	5,30,33,14,687.44	Yes	Pari Passu First Charge on all Current assets and movable Fixed assets of company	5,30,33,14,687.44	-	-	-	-	-	-		
			3,38,63,52,187.19	3,38,63,52,187.19	WCDL	3,38,63,52,187.19	Yes	Pari Passu First Charge on all Current assets and movable Fixed assets of company	3,38,63,52,187.19	-	-	-	-	-	-		
6	TFCI	19-Jan-22	86,89,74,341.00	85,86,55,877.00	Corporate Loan	85,86,55,877.00	No	Exclusive charge on fixed assets (flats at Mumbai & Bangalore), Second charge on current assets and Pledge of 14,02,500 shares of Tulip Star Hotels Ltd.	-	4.37%	-	-	1,03,18,464	-			
			65,09,37,389.00	64,52,10,857.00	Secured NCD	64,52,10,857.00	No	Exclusive charge on fixed assets (flats at Mumbai & Bangalore), Second charge on current assets and Pledge of 14,02,500 shares of Tulip Star Hotels Ltd.	-	-	-	-	57,26,532	-			
7	Yes Bank	19-Jan-22	66,96,09,739.11	66,96,09,739.11	Cash Credit	66,96,09,739.11	Yes	Pari Passu First Charge on all Current assets	66,96,09,739.11	17.40%	-	-	-	-			
			5,32,36,18,526.00	5,32,36,18,526.00	WCDL	5,32,36,18,526.00	Yes	Pari Passu First Charge on all Current assets	-	-	-	-	-	-			
			34,46,74,66,408.84	34,45,14,21,412.84		34,45,14,21,412.84			14,16,84,61,865	100.00%	-	-	1,60,44,996	-			

Notes-

- The claims of the stakeholders have been admitted or rejected in part or wholly rejected after verification of the proof of claims submitted and accepted as per the applicable regulations.
- The proposed modifications in the existing List of Stakeholders are provisional, based on the additional information warranting such modifications, and are subject to the directions of the Adjudicating Authority as per applicable regulations.
- The claims denominated in foreign currency have been valued in Indian Currency at the reference rate that was published by RBI on the date of commencement of liquidation i.e., 16th December 2021.
- If the amount claimed is not precise due to contingency or any other reasons, the best estimate of the amount of claim has been made based on the available information.